GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES LOK SABHA UNSTARRED QUESTION NO.317 TO BE ANSWERED ON 18TH JULY, 2017

INSURANCE OF FISH PONDS

317. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

(a) whether the Government has given direction to the insurance companies to insure the fish ponds of fishermen;

(b) if so, the details thereof;

(c) whether the Government is considering to grant status to fisheries at par with Agriculture; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

(a) : No, Madam. The Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare has not given any such direction to insurance companies.

(b): Does not arise.

(c): No, Madam. There is no such proposal presently under consideration in the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare.

(d): Does not arise.
